CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 20TH DAY OF JULY, 2001 Review Application No.80 of 2000

In

Original Application No.1103 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MR.S.DAYAL, MEMBER(A)

Income Tax Appellate Tribunal
Allahabad Bench, Allahabad
through its Registrar

... Petitioner

Versus

- A.K.Ganguli, P.S.
 Office A.G.A.G(Audit) 1
 Satya Vishth, 15-A Dayanand
 Marg, Allahabad.
- The Deputy Accountant General(AG)
 Office 8 A.G.(Audit) 1
 15-A, Dayanand Marg,
 Allahabad. ...Respondents

ORDER

JUSTICE R.R.K.TRIVEDI, V.C.

This review application is for review of order dated 11.10.2000 passed in OA 1103/2000. From the order it is clear that learned Senior Standing counsel was heard and promotions made by him were considered. The review has been sought on the basis of the O.M.No.2/29/91-Estt(PayII) dated 5.1.1994 governing deputations. No such orders were placed before us at the time of hearing. In the circumstances, we do not find any good ground for review of the order dated 11.10.2000.

M.A.? 843/2001 has also been filed for treating the review application as an application u/s 22(h) of A.T.Act 1985 for setting aside the exparte order. As

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the OA has been decided on merits the application for setting aside the order is not legally maintainable and is liable to be rejected. Both review application 80/2000 and M.A. 843/01 are accordingly rejected. No costs.

MEMBER(A)

VICE CHAIRMAN

Dated: 20.7.2001

Uv/